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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 92/7/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017**

Name of the Company:

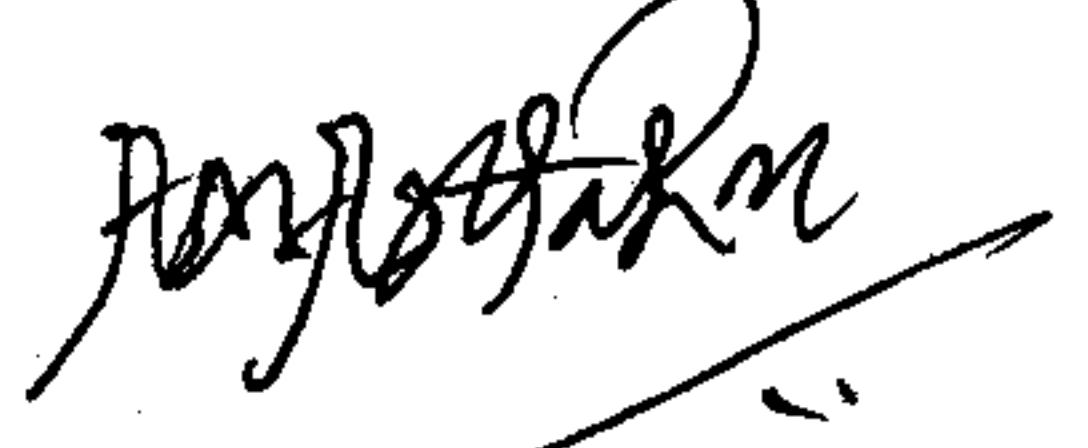
Engenious Engineering Pvt. Ltd.

V/s.

Onex Natura Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy  
Code

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	AJAY M. ANTARKAR	PCS	For Applicant (EEPL)	
2.				

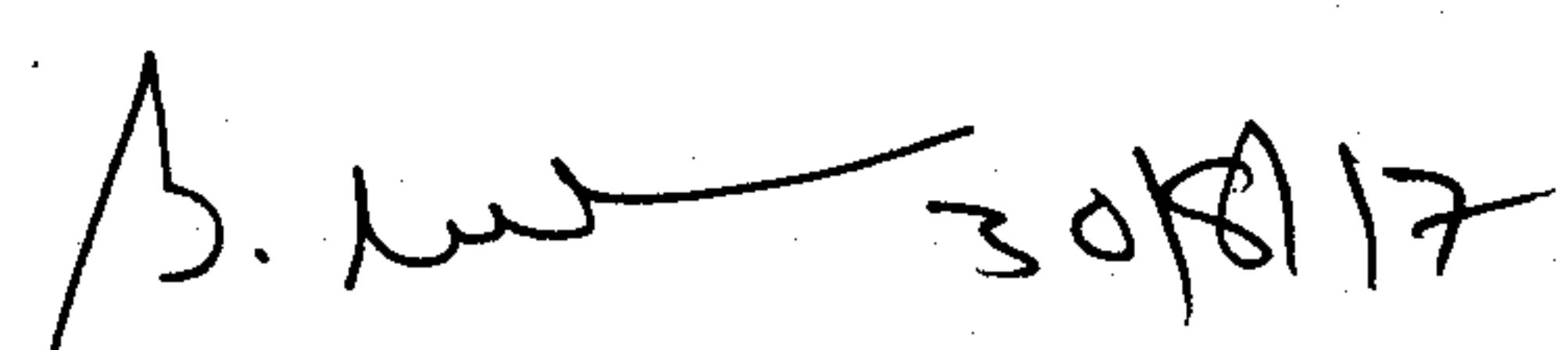
**ORDER**

Learned PCS Mr. Ajay Antarkar present for Applicant/Financial Creditor. None present for Respondent.

Proof of service of notice of date of hearing on Respondent filed.

Heard arguments of Learned PCS for Applicant in part.

For continuation of arguments of Learned PCS for Applicant, list the matter on 04.09.2017.

  
**BIKKI RAVEENDRA BABU**

**MEMBER JUDICIAL**

Dated this the 30th day of August, 2017.